

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE</u></b>				
1	SESSIONS CASE	101154/2013	The State Oshiwara P.S Vs Shahjad A Ansari	Adv. Ware
<b>( Main Matter POCSO SPL CASE/0101154/2013)</b>				
<b><u>HEARING</u></b>				
2	BAIL APPL POCSO	100987/2020	Akshay Dattaram Katkar Vs The State of Maharashtra through Pantnagar Police Station, Mumbai.	Rohan S. Gangurde
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL.CASE	132/2020	The State of Maharashtra - B. K .C .Police Station Vs Sachin Ramkumar Chavariya and other 06	APP
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	
<b><u>APPEARANCE</u></b>				
5	REMAND APPL POCSO	100523/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Bholanath @ Alok Amar Singh	PP
<b><u>REPORT</u></b>				
6	POCSO SPL CASE	1000492/2018	State RCF Police Station Vs Bhavna Rajkumar Panjabi	PP Prabhanjay R. Dave

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 06-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
1	POCSO SPL CASE	100171/2014	The State Pant Nagar P.S Vs Krishna Vijay Shelar	
<b><u>REPORT</u></b>				
2	POCSO SPL CASE	100037/2014	The State Vinoba Bhave Nagar P.S Vs Wasim Safiulla Ansari@ Guddu	
<b><u>ARGUMENTS</u></b>				
3	POCSO SPL CASE	100514/2015	The State of Parksite Police Station. Vs Dattatray Bajirao Kate	
<b><u>HEARING</u></b>				
4	POCSO SPL CASE	100629/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sachin Anant Shama	PP
5	BAIL APPL POCSO	100956/2020	DILIP GANDALA PATEL @ WASHI Vs MANKHURD POLICE STATION, MUMBAI.	SIJIIT
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100293/2019	The State of Maharashtra - Vakola Police Station Vs Janam Pradip Porwal	PP
7	POCSO SPL CASE	100387/2019	The State- Shivaji Nagar Police Station Vs Hakikullah Ahsanullah Khan	PP
8	POCSO SPL CASE	100754/2019	The State of Maharashtra - R.C.F. Police Station Vs Radha Venketeshwarrao Kodmechili and other 03	PP
<b><u>REPLY/SAY</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 06-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	POCSO SPL CASE	100383/2017	The State Bhandup Police Station Vs Sanjay Samadhan Wagh	
10	BAIL APPL POCSO	101015/2020	Mr. Kuldeep Alias Krushna Amrutlal Joshi Vs The State of Ghatkopar Police Station, Mumbai	I.P Mishra
<b><u>APPEARANCE</u></b>				
11	POCSO SPL CASE	100517/2017	The State of Kurla Police Station Vs Mohd. Farid Rahimtulla Shaikh	
<b>( Main Matter REMAND APPL POCSO/0100800/2017)</b>				
12	POCSO SPL CASE	100166/2019	The State of Maharashtra - Deonar Police Station Vs Bharat Baburao Nikam and others 8	PP
13	POCSO SPL CASE	100227/2019	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Ramadevi Chokhelal Thakur	PP
14	REMAND APPL POCSO	100546/2020	The State of Maharashtra through Pant Nagar Police Station, Mumbai Vs Vishnu Tukaram Okate	PP
15	REMAND APPL POCSO	100551/2020	The State of Maharashtra through Mankhurd Police Station, Mumbai Vs Mohd. Arman @ Rehan Rafiq Siddiqi	PP

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b>STATEMENT US 313 CR.P.C.</b>				
1	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
2	POCSO SPL CASE	100557/2017	The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades	
<b>Sub Matter: BAIL APPL POCSO/0100692/2020</b>				
<b>EVIDENCE PART HEARD</b>				
3	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
4	POCSO SPL CASE	100182/2016	THE STATE OF BANDRA POLICE STATION. Vs DEEPAK KHIMCHAND SOLANKI	
<b>CHARGE</b>				
5	POCSO SPL CASE	100048/2019	The State of Deonar Police Station Vs Ganesh Aniappa Narayan	PP
6	POCSO SPL CASE	100116/2019	The State of Wadala T T Police Station Vs Surendrakumar Radheshyam Jaiswal	PP Adv. Sachin Thorat
7	POCSO SPL CASE	100217/2019	The State of Maharashtra - Bandra Police Station Vs	APP
8	POCSO SPL CASE	100361/2019	Ajim Akbar Ansari @ Ajim Khan The State of Maharashtra - Chembur Police Station Vs Nilesh Bhagoji Varak @ Dudha	PP

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**Criminal Cause List Dated 07-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	POCSO SPL CASE	100608/2019	The State- Navghar Police Station Vs Nasibulla Yadali Khan	PP
<b><u>APPEARANCE</u></b>				
10	POCSO SPL CASE	100539/2019	The State of Maharashtra - Worli Police Station Vs Mukesh Lalman Khairwar and Ors. 01	PP
11	POCSO SPL CASE	100559/2019	The State of Maharashtra - Neharu Nagar Police Station Vs Aazam Jamir Shaikh and ors. 02	PP
12	POCSO SPL CASE	100601/2019	The State of maharashtra - DCB CID police station Vs Vimal prakash Thakur and others 7	PP
<b><u>REPORT</u></b>				
13	POCSO SPL CASE	100257/2014	The State Antop Hill P.S Vs Mohd. Irshad Rajjab Khan @ Irfan Sayyad Shaikh	
14	POCSO SPL CASE	100380/2014	The State Nirmal Nagar P.S Vs Irfan Salim Khan @ sonu Gautam	
15	POCSO SPL CASE	100397/2014	The State Shahunagar P.S Vs Mumtaj Alam Nooralam Ansari	
16	POCSO SPL CASE	100401/2014	The State Wadala T.T. P.S Vs Majibar Rehman Shaikh @ Bapan	
17	POCSO SPL CASE	100593/2015	THE STATE OF BHOIWADA POLICE STATION. Vs DINESH JODHARAM CHOUDHARY AND ANOTHER 01.	

**( Main Matter REMAND APPL POCSO/0100541/2015)**

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 07-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	POCSO SPL CASE	100015/2018	The State of RCF Police Station Vs Khairunissa @ Reshma Sattar Khan and 1 Accu.	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 08-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	BAIL APPL POCSO	100986/2020	Abid Salim Khan Vs The State of Maharashtra through Govandi Police Station, Mumbai	Sukrut Mhatre, Nitin Kamble
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100414/2017	The State Bhandup Police Station Vs Jagdish Shankar Wankhede	
<b><u>REPLY/SAY</u></b>				
3	POCSO SPL CASE	1000615/2018	The State of CSMT Railway Police Station Vs Joya Imran Ansari @ Afsana and Others	PP
<b><u>APPEARANCE</u></b>				
4	REMAND APPL POCSO	100514/2020	The state of Maharashtra through Marine Drive Police Staion, Mumbai. Vs Manoj Chotelal Sharma	PP
5	REMAND APPL POCSO	100532/2020	WADALA T.T POLICE STATION Vs VIJAY PREM SONI	PP
6	REMAND APPL POCSO	100533/2020	The State Of Maharashtra Through Bhoiwada Police Station Vs Akshay Prakash Sonawle	PP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 09-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100016/2014	The State Ghatkopar P.S Vs Pradeep Prakash Baikar	
2	POCSO SPL CASE	100124/2014	The State Shivaji Nagar P.S Vs Abdul Majid Bhaimiya Shaikh@ Nana	
<b><u>JUDGMENT</u></b>				
3	POCSO SPL CASE	100058/2016	THE STATE OF TILAK NAGAR POLICE STATION. Vs MADHUKAR SUKDOJI PAWAR.	
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
4	POCSO SPL CASE	100212/2014	The State Shivaji Nagar P.S Vs Abdul Ahad Akbar Ali Choudhary	
5	POCSO SPL CASE	100073/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs MANOHAR BABAN SHINDE.	
6	POCSO SPL CASE	100187/2016	THE STATE OF TROMBAY POLICE STATION. Vs VIKAS MITHILESH SONI.	
7	POCSO SPL CASE	100248/2017	CHEMBUR POLICE STATION Vs NIKHIL ASHOK BHOLE	
<b><u>EVIDENCE PART HEARD</u></b>				
8	SESSIONS CASE	101105/2013	The State Tilak Nagar P.S Vs Javed Habib Khan	
9	POCSO SPL CASE	100176/2014	The State Trombay Police Station, Mumbai Vs Shiv Dwarkaprasad Sahu	
10	POCSO SPL CASE	100475/2014	The State Bandra P.S Vs Firoz Haider Sayyed and ors.	

**EVIDENCE**



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11	POCSO SPL CASE	100391/2017	The State Ghatkoper Police Station Vs Pappu Ashrafi Kanojia @ Ansari	
<b>( Main Matter REMAND APPL POCSO/0100570/2017)</b>				
<b><u>CHARGE</u></b>				
12	POCSO SPL CASE	100359/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sagar Ajit Pangerkar and other 02	PP
<b><u>APPEARANCE</u></b>				
13	POCSO SPL CASE	100685/2019	The State of Maharashtra - Antop Hill Police Station Vs Sudhir Beniram Gupta	PP
14	SPL.CASE	100422/2020	The State of of Maharashtra - Tardeo Police Station Vs Arvind @ Kallubhai Amrut Jadhav	PP
15	REMAND APPL POCSO	100530/2020	The State of Maharashtra thorough Mulund Police Station, Mumbai Vs Kiran Mohan Sathe	PP
<b><u>REPORT</u></b>				
16	POCSO SPL CASE	100645/2015	The State of Vakola Police Station. Vs BHIM KASHINATH VHATKAR.	
17	POCSO SPL CASE	100029/2016	The State of Antophill Police Station. Vs RATAN ABDUL RAZZAK SHAIKH.	
18	POCSO SPL CASE	100386/2016	V.P. ROAD POLICE STATION. Vs CHANDRAMANI SHRIPAT SHARMA	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	POCSO SPL CASE	100062/2018	The State of Nagpada Police Station Vs Thomas Rajesh Rajan	

**( Main Matter REMAND APPL POCSO/0101103/2017)**